

- (b) The Refugee Relief Taxes (Abolition) Repeal Bill, 2002.
  - (c) The Companies (Second Amendment) Bill, 2001.
  - (d) The Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2002.
  - (e) The High Court Judges (Salaries and Conditions of Service) Amendment Bill, 2002.
8. Consideration and adoption of recommendations of Railway Convention Committee (RCC) (1999) contained in their Fifth Report on Rate of Dividend for 2002-03 and other ancilliary matters.
  9. Discussion on the Resolution seeking approval to the rejection of the Award of Board of Arbitration in CA Reference No. 11/92 for upward revision of pay scale from Rs.1200-2040 to Rs.1400-2600/- (Pre-revised) in the Stenographers Grade 'D' in CSSS.
  10. Discussion on the Resolution seeking approval to the rejection of the Award of Board of Arbitration in CA Reference No. 02/91 for grant of special pay to Private Secretaries (merged grades 'A' and 'B' of CSSS).
  11. Discussion on the Resolution seeking approval to the rejection of the Award of Board of Arbitration in CA Reference No. 6 of 1981 relating to revision of rates of overtime allowance as required under the JCM Scheme.

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**Re. Allotment of Petrol Pumps (Contd.)**

THE VICE-CHAIRMAN (SHRI SANTOSH BAGRODIA): Now, we take up the Constitution (Amendment) Bill...*(Interruptions)*...

श्री सुरेश पवीरी : उपसभाध्यक्ष महोदय, मैंने नोटिस दिया था ...*(व्यवधान)* ... इस सरकार के द्वारा ...*(व्यवधान)* ...

THE VICE-CHAIRMAN (SHRI SANTOSH BAGRODIA): But today is Private Members' Business day.

श्री सुरेश पचीरी : यह बहुत गंभीर मामला है । ...*(व्यवधान)* ...हनुन हुआ है । ...*(व्यवधान)* ...मान्यवर, इस सरकार के ऊपर वैसे ही घोटाले के ...*(व्यवधान)* ...अब यह पेट्रोलियम ...*(व्यवधान)* ...

प्र० रामदेव भंडारी : महोदय, यह बहुत गंभीर मामला है । ...*(व्यवधान)* ...

श्री संघ प्रिय गौतम : यह प्राइवेट मैबर्स बिज़िनेस का समय है । ...*(व्यवधान)* ...

प्र० रामदेव भंडारी (बिहार): बिहार में भी इस तरह का घोटाला हुआ है । ...*(व्यवधान)* ...बिहार में दस लाख, बीस लाख रुपये लेकर ...*(व्यवधान)* ...

श्री सुरेश पचीरी : वे नैतिकता के नाम पर त्यागपत्र दें । ...*(व्यवधान)* ...सी.बी.आई. को यह केस भेजा जाए । ...*(व्यवधान)* ...

उपसभाध्यक्ष (श्री संतोष बागड़ोदिया) : एक मिनट, आप लोग बैठ जाइए ।

श्री सुरेश पचीरी : यह बहुत गंभीर रिपोर्ट है । ...*(व्यवधान)* ...

उपसभाध्यक्ष (श्री संतोष बागड़ोदिया) : एक सेकेंड बैठ जाइए । ...*(व्यवधान)* ...I am on my legs, please sit down for a second. ...*(Interruptions)*... एक सेकेंड बैठ जाइए । ...*(व्यवधान)* ...

श्री राजू परमार (गुजरात): वाइस चेयरमैन सर, कारगिल में जो शहीद हुए हैं, उनकी विधवाओं के नाम पर...*(व्यवधान)* ...

उपसभाध्यक्ष (श्री संतोष बागड़ोदिया) : आप मेरी बात तो सुनिए । ...*(व्यवधान)*..... एक सेकेंड ...*(व्यवधान)*...एक मिनट बैठ जाइए.....सुनिए....आप मेरी बात सुनिए । ...*(व्यवधान)*...

श्री सुरेश पचीरी : महोदय, यह बहुत गंभीर मामला है । ...*(व्यवधान)*...

उपसभाध्यक्ष (श्री संतोष बागड़ोदिया) : एक मिनट, मैं आप सबको अच्छी बात बोल रहा हूँ । आप सुनिए तो सही । ...*(व्यवधान)*...देखिए, ये प्राइवेट मैबर्स बिज़िनेस का समय है । ...*(व्यवधान)*...एक सेकेंड, एक मिनट बैठ जाइए ...*(व्यवधान)*...Please sit down.....Please sit down. भंडारी जी, एक मिनट बैठ जाइए...बैठिए ...*(व्यवधान)*... Please sit down. ...*(Interruptions)*... I can't hear anything if you all speak at the same time. Raju Bhai, if everybody speaks like this, I would not be able to hear anything. ...*(Interruptions)*... Please sit down...*(Interruptions)*... I have said, please sit down ...*(Interruptions)*...

श्री. राम देव भंडारी : रात को बीस लाख देते हैं, सुबह 22 लाख देते हैं, फिर कोई 24 लाख दे देता है ...*(व्यवधान)*...

उपसभाध्यक्ष (श्री संतोष बागड़ोदिया) : आपकी बात सुनेगे....एक मिनट बैठ जाइए आप। ...*(व्यवधान)*... You see the point is, -- ...*(Interruptions)*... -- Please sit down -- this is basically Private Members' time. But if one of you wants to speak, I can hear. ...*(Interruptions)*...

SHRI SURESH PACHOURI: Sir, I have given notice. ...*(Interruptions)*...

SHRI S.S. AHLUWALIA (Jharkhand) : Sir, we have to take up Private Members' Bills. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI SANTOSH BAGRODIA) : One minute please. Only one person please. ...*(Interruptions)*... Let me hear what is the matter. ...*(Interruptions)*...

श्री प्रेम गुप्ता (बिहार) : महोदय, इससे बड़ा कोई मैटर हो सकता है क्या ? इससे बड़ा कोई मैटर होगा क्या ? ...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI SANTOSH BAGRODIA) : I do not know what is the matter. मुझे सब्जेक्ट ही मालूम नहीं है । I do not know what is the subject. I am not talking about ...*(Interruptions)*... Just one minute, this is Private Members' time. ...*(Interruptions)*... But let me hear what you want to say...*(Interruptions)*... Unless I hear, I can't do anything...*(Interruptions)*... Only one person please. ...*(Interruptions)*...

श्री प्रेम गुप्ता : उपसभाध्यक्ष महोदय, यह इतना बड़ा स्कैंडल हो गया है, इससे बड़ा कोई स्कैंडल होगा क्या ? ...*(व्यवधान)*...

श्री लालू यादव : ये सब लूट कर खा गए हैं देश को । ...*(व्यवधान)*...

श्री प्रेम गुप्ता : महोदय, इससे बड़ा कोई स्कैंडल नहीं हो सकता है । ...*(व्यवधान)*...

THE VICE-CHAIRMAN (SHRI SANTOSH BAGRODIA): No slogans. Nothing will go on record. ...*(Interruptions)*... No T.V. also now. ...*(Interruptions)*... मैंने कहा कि एक आदमी बोल सकता है । अगर सब बोलेंगे तो कोई फायदा नहीं होगा । ...*(व्यवधान)*... एक मिनट, let me hear. ...*(Interruptions)*... मंत्री जी

की बात सुनिए । ...**(ब्यवधान)**...पार्लियामेंटरी अफेयर्स मिनिस्टर की बात तो सुनिए ।  
...**(ब्यवधान)**...

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI O. RAJAGOPAL) : Sir, ...**(Interruptions)**...

THE VICE-CHAIRMAN (SHRI SANTOSH BAGRODIA) : Let me hear the Minister. ...**(Interruptions)**...

SHRI O. RAJAGOPAL : Sir, we want to make it clear that so far as the NDA Government is concerned, there is no question of any discretionary quota for the Minister. ...**(Interruptions)**... Therefore, there is a Committee constituted and the Committee decides, and we are ...**(Interruptions)**...

**उपसभाध्यक्ष (श्री संतोष बागरोडिया)**: अखबार नहीं, अखबार नहीं दिखाइए हाऊस में।  
...**(ब्यवधान)**...

SHRI O. RAJAGOPAL: We are prepared to lay before the House ...**(Interruptions)**...the list of the names ...**(Interruptions)**...not only Maharashtra, the whole country, ...**(Interruptions)**... not only this Government but previous Governments also. ...**(Interruptions)**...In the previous Governments, there was a discretion with the Minister. Under this Government, there is no discretion with the Minister, and we are prepared to lay on the Table all the papers, ...**(Interruptions)**... the list of persons who are entitled and who have got the petrol pumps permission. ...**(Interruptions)**... We are prepared for a discussion. ...**(Interruptions)**...

THE VICE-CHAIRMAN (SHRI SANTOSH BAGRODIA): Nothing is going on record. ...**(Interruptions)**... सुनिए, सुनिए ...**(ब्यवधान)**... मुझे एडजर्न करना पड़ेगा अगर आप इस तरह से करेंगे तो ...**(ब्यवधान)**...शांति रखिए तभी तो होगा ...**(ब्यवधान)**... नहीं तो एडजर्न करना पड़ेगा...**(ब्यवधान)**...इतना हत्ला करोगे तो ...**(ब्यवधान)**... मैं कह रहा हूँ...**(ब्यवधान)**... सुनिए ...**(ब्यवधान)**... सुनिए, देयर इज नो टी.वी. ...**(ब्यवधान)**... अभी कोई टी.वी. नहीं देख रहा है...**(ब्यवधान)**... आप लोग बैठ जाइए ...**(ब्यवधान)**... It is not being telecast. ...**(Interruptions)**...एक मिनट आप बैठिए, आप बैठिए ...**(ब्यवधान)**... एडवाइज कर रहे हैं आप ...**(ब्यवधान)**... I am trying to persuade them.